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NATIONAL COMPANY LAW TRIBUNAL  
CHENNAI BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


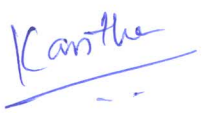
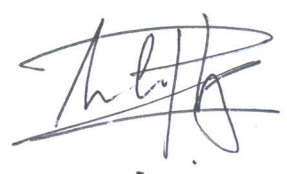
APPLICATION NUMBER :  
PETITION NUMBER : TCP/182/2016  
NAME OF THE PETITIONER(S) : S. Kadirvel & 13 others  
NAME OF THE RESPONDENT(S) : M/s CIGFIL Limited & 3 others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

Gowri V  
R. VIDHYA SATHANAR  
Kavitha Surana, CS  
Santhana Krishnan, CA  
Arachana Kot  
Theriyambale Kannan

PETITIONER  
counsel R<sub>1</sub>-R<sub>4</sub>  
Counsel for  
R<sub>2</sub> & R<sub>3</sub>

**ORDER**

Counsel representing both the parties are present. At request of counsel for petitioner, time extended for final hearing. Put up on **14.12.2016 at 10.30 A.M.**

  
(Ch. Md. Sharief Tariq)  
Member (Judicial)

  
(K. Anantha Padmanabha Swamy)  
Member (Judicial)